

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 32/RP/2022

In

Petition No. 301/GT/2020

Subject : Petition for review of Commission's order dated 13.5.2022 in Petition No. 301/GT/2020, for truing up of annual fixed charges for the period 2014-19, in respect of Jhanor Gandhar GPS (657.39 MW).

Petitioner : NTPC

Respondent : MPPMCL & 6 Ors.

Date of Hearing : **27.4.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Anand Sagar Pandey, NTPC
Shri Parimal Piyush, NTPC
Shri Varun K. Chopra, Advocate, MPPMCL
Shri Mehul Sharma, Advocate, MPPMCL

Record of Proceedings

During the hearing, the representative for the Review Petitioner made detailed oral submissions in support of the prayer for review of order dated 13.5.2022.

2. The learned counsel for the Respondent, MPPMCL referred to the reply and made detailed submissions, stating that there is no error apparent on the face of the order.
3. The Commission, after hearing the parties, reserved its order in the matter.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

